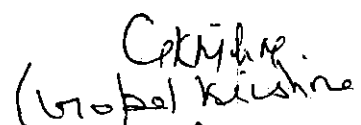


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No...../199

Versus.....

Date of Order	Orders
8-12-94	MA 647/94 in OA 333/94. Mr. R.N. Mathur - Counsel for the applicant Mr. U.D. Sharma - Counsel for the respondents. no. 1 None present for the respondents nos. 2 & 3 Heard. The reasons for permission to file rejoinder are sufficient. The MA for permission to file rejoinder is accepted. The rejoinder already annexed to this MA shall be taken on record. The MA stands disposed of accordingly.  (D.P. Sharma) M(A)  (C.K. Mishra) M(A) C.K. Mishra 21/12/94 21/12/94